

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA 1360/98

At New Delhi this the 11th day of January, 1999.  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri K. Muthukumar, Member (A)

(6)

In the matter of

1. Shri Amal Kumar Sen  
S/o Late Sh. Amal Kumar Sen
2. Sh. Sanjeev Anand  
S/O Sh. V. S. Kulshrestha
3. Sh. M. Kali Venkat Raman  
S/O Late Sh. M. K. Murthy

(All working as Diary Supervisors  
in the office of Respondent No. 2)

.. Applicants

(By Advocate Shri S.C. Luthra)

Vs.

1. Union of India through its  
Secretary,  
Department of Animal Husbandry  
and Dairying,  
M/o Agriculture, Krishi Bhavan,  
New Delhi-1

2. General Manager,  
Delhi Milk Scheme,  
West Patel Nagar,  
New Delhi-8

.. Respondents

(By Advocate Shri V.S.R. Krishna)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri S.C. Luthra, learned counsel for the applicants  
submits that applicants wish to withdraw this OA as they have  
received the reliefs as prayed for in the OA.

Permission to withdraw the OA is granted. OA is  
dismissed as withdrawn. No costs.

Signature  
(K. Muthukumar)  
Member (A)

Signature  
(Smt. Lakshmi Swaminathan)  
Member (J)

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